

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 740 /Confdl./2019
II-3-1/2019

Bilaspur, dated the 02nd July, 2019

The following Civil Judges (Entry Level) as mentioned in column No. (2) of the table below, are hereby promoted and appointed to the post of Senior Civil Judge and consequently are transferred from the place, as specified in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assume charge of their office (s): -

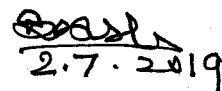
TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Subodh Mishra, Addl. Judge to the court of I C.J.-II, Raigarh at Sarangarh	Sarangarh	Champa	Janjgir-Champa	Civil Judge Class-I
2.	Smt. Ravinder Kaur, Civil Judge Class-II	Katghora	Pendra-Road	Bilaspur	Civil Judge Class-I
3.	Ku. Sakshee Dixit, Civil Judge Class-II	Manendragarh	Katghora	Korba	Civil Judge Class-I
4.	Shri Sheelú Singh, Civil Judge Class-II	Takhatpur	Bhatapara	Baloda-Bazar	Civil Judge Class-I
5.	Shri Sumit Kumar Harsyana, Civil Judge Class-II	Saja	Raipur	Raipur	VI Civil Judge Class-I
6.	Shri Jeetendra Pradhan, Civil Judge Class-II	Dharamjagarh	Bhanu-pratappur	Uttar Bastar (Kanker)	Civil Judge Class-I
7.	Dr. Sumit Kumar Soni, I Civil Judge Class-II	Raipur	Raipur	Raipur	VII Civil Judge Class-I
8.	Smt. Manisha Thakur, Secretary, District Legal Service Authority	Balod	Patan	Durg	Civil Judge Class-I
9.	Shri Radheshyam Dhruw, Civil Judge Class-II	Nagari	Kunkuri	Jashpur	Civil Judge Class-I
10.	Smt. Sarojani Janardan Khare, Civil Judge Class-II	Dondilohara	Ambikapur	Surguja (Ambikapur)	III Civil Judge Class-I
11.	Shri Shyam Kumar Sahu, Addl. Judge to the court of I C.J.-II, Mahasamund at Basna	Basna	Bilha	Bilaspur	Civil Judge Class-I,

(2)

12.	Smt. Anita Dhruw, Civil Judge Class-II	Bilaigarh	Kasdol	Baloda-Bazar	Civil Judge Class-I
13.	Ku. Rajeshwari Suryawanshi, Secretary, District Legal Services Authority,	Mahasamund	Sakti	Janjgir-Champa	Civil Judge Class-I
14.	Shri Vijendra Sonwani, Civil Judge Class-II	Simga	Raipur	Raipur	V Civil Judge Class-I
15.	Shri Girish Kumar Mandavi, VIII Civil Judge Class-II	Durg	Surajpur	Surajpur	II Civil Judge Class-I
16.	Shri Anand Borkar, Addl. Judge to the court of C.J.-II, Baikunthpur at Chirmiri	Chirmiri	Akaltara	Janjgir-Champa	Civil Judge Class-I
17.	Ku. Pratibha Markam, Civil Judge Class-II	Malkharoda	Gharghora	Raigarh	Civil Judge Class-I
18.	Smt. Chandrakala Devi Sahu, Civil Judge Class-II	Jaijaipur	Saraipali	Mahasamund	Civil Judge Class-I
19.	Shri Bhupat Singh Sahu, Civil Judge Class-II	Sitapur	Kawardha	Kabirdham (Kawardha)	II Civil Judge Class-I
20.	Ms. Shubhda Goyal, IV Civil Judge Class-II	Durg	Bhilai-3	Durg	Civil Judge Class-I
21.	Shri Mohit Singh, I Civil Judge Class-II,	Ambikapur	Sarangarh	Raigarh	Civil Judge Class-I
22.	Shri Mahesh Babu Sahu, Secretary, District Legal Services Authority	Dantewara	Kurud	Dhamtari	Civil Judge Class-I
23.	Shri Rosemin Rajesh Xaxa, Civil Judge Class-II	Wadrafnagar	Ambagarh-Chowki	Rajnandgaon	Civil Judge Class-I
24.	Ku. Reshma Bairagi, I Civil Judge Class-II	Surajpur	Baikunthpur	Koriya (Baikunthpur)	II Civil Judge Class-I
25.	Shri Satish Kumar Khakha, Civil Judge Class-II	Pamgarh	Pratappur	Surajpur	Civil Judge Class-I
26.	Shri Nixion Daved Lakra, Secretary, District Legal Services Authority	Kondagaon	Ramanujganj	Balrampur at Ramanujganj	Civil Judge Class-I

BY ORDER OF THE HIGH COURT


(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

Contd.... 3/-

(3)

Endt. No. 741 /Confdl./2019
II-3-1/2019

Bilaspur, dated the 09th July, 2019

Copy forwarded to: -

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (20)
 1. Shri Subodh Mishra, Addl. Judge to the court of I C.J.-II, Raigarh at Sarangarh,
 2. Smt. Ravinder Kaur, Civil Judge Class-II, Katghora,
 3. Ku. Sakshee Dixit, Civil Judge Class-II, Manendragarh,
 4. Shri Sheelu Singh, Civil Judge Class-II, Takhatpur,
 5. Shri Sumit Kumar Harsyana, Civil Judge Class-II, Saja,

Contd.... 4/-

(4)

6. Shri Jeetendra Pradhan, Civil Judge Class-II, Dharamjaigarh,
7. Dr. Sumit Kumar Soni, I Civil Judge Class-II, Raipur,
8. Smt. Manisha Thakur, Secretary, District Legal Service Authority, Balod,
9. Shri Radheshyam Dhruw, Civil Judge Class-II, Nagari,
10. Smt. Sarojani Janardan Khare, Civil Judge Class-II, Dondilohara,
11. Shri Shyam Kumar Sahu, Addl. Judge to the court of I C.J.-II, Mahasamund at Basna,
12. Smt. Anita Dhruw, Civil Judge Class-II, Bilaigarh,
13. Ku. Rajeshwari Suryawanshi, Secretary, District Legal Services Authority, Mahasamund,
14. Shri Vijendra Sonwani, Civil Judge Class-II, Simga,
15. Shri Girish Kumar Mandavi, VIII Civil Judge Class-II, Durg,
16. Shri Anand Borkar, Addl. Judge to the court of C.J.-II Baikunthpur at Chirmiri,
17. Ku. Pratibha Markam, Civil Judge Class-II, Malkharoda,
18. Smt. Chandrakala Devi Sahu, Civil Judge Class-II, Jaijaipur,
19. Shri Bhupat Singh Sahu, Civil Judge Class-II, Sitapur,
20. Ms. Shubhda Goyal, IV Civil Judge Class-II, Durg,
21. Shri Mohit Singh, I Civil Judge Class-II, Ambikapur,
22. Shri Mahesh Babu Sahu, Secretary, District Legal Services Authority, Dantewara,
23. Shri Rosemin Rajesh Xaxa, Civil Judge Class-II, Wadrafnagar,
24. Ku. Reshma Bairagi, I Civil Judge Class-II, Surajpur,
25. Shri Satish Kumar Khakha, Civil Judge Class-II, Pamgarh,
26. Shri Nixion Daved Lakra, Secretary, District Legal Services Authority, Kondagaon,

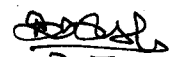
for information and compliance. They are directed to take charge at their new place of posting on or before 18th July, 2019.

- (21) District & Sessions Judge, Raigarh/ Korba/ Koriya (Baikunthpur)/ Bilaspur/ Bemetara/ Raipur/ Balod/ Dhamtari/ Mahasamund/ Baloda-Bazar/ Durg/ Janjgir-Champa/ Surguja at Ambikapur/ Dakshin Bastar at Dantewara/ Surajpur/ Kondagaon/ Balrampur at Ramanujanj/for information. He is requested to impress upon the transferred Officer that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing/taking over charge reports of transferred Officer to this Registry.
- (22) District & Sessions Judge, Bastar at Jagdalpur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Mungeli/ Rajnandgaon/ Uttar Bastar (Kanker) for information.
- (23) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.

Contd....5/-

(5)

- (26) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (27) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (28) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (29) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (30) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (31) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (32) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (33) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


2-7-2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL